

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00108/2019

Tuesday, this the 19th day of February, 2019

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

1. Surendran V.A
S/o. Ayyappa Kuty, aged 59 years
Working as Telecom Technician
(erstwhile Telecom Mechanic)
Telephone Exchange, Parappur
Thrissur – 680 552, residing at Vaderiyattil House
Ponnore P.O, Thrissur-680 552

2. Vasudevan K.M
S/o. Madhavan K.K, aged 56 years
Working as Telecom Technician
Telephone Exchange, Kandassankadavu
Thrissur – 680 613
Residing at Karumathil House
Mannuthy P.O, Thrissur – 680 651

3. M. Narayanan, S/o. Late A. Narayanan Nair
Aged 56 years, Working as Telecom Technician
Telephone Exchange, Mannuthy
Thrissur – 680 651
Residing at Mecoot House
P.O, Kuttoor, Thrissur – 680 013

..... **Applicants**

(By Advocate – Mr. Nirmal V. Nair)

V e r s u s

1. Union of India, represented by the Secretary to
Government of India, Ministry of Communications
New Delhi – 110 001

2. Bharath Sanchar Nigam Ltd., represented by its Chairman
and Managing Director, Sanchar Bhavan
New Delhi – 110 001

3. Chief General Manager, Telecom, BSNL,
Kerala Circle,

.2.

Thiruvananthapuram – 695 001.

4. Principal General Manager, Telecommunication,
BSNL, Thrissur – 680 022. **Respondents**
**(By Advocate – Mr.Pradeep Krishna for R 2-4 and
Mr.N.Anilkumar,SCGSC for R1)**

This Original Application having been heard on 19.2.2019, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

Learned counsel for the applicants submits that Annexures A-11 and A-12 series of representations have been filed before the Principal General Manager, BSNL, Thrissur seeking correction of alleged anomaly in pay. We feel that the Original Application can be disposed of at this admission stage itself by directing respondent no.4 to consider and dispose of Annexures A-11 and A-12 series of representations on merit within 30 days from the date of receipt of a copy of this order.

2. The Original Application is disposed of as above. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

List of Annexures

Annexure A-1 - A true copy of the order No.STA/231-7/98/5 dated 27.2.1998 issued by the General Manager, Telecom, Thrissur

Annexure A-2 - A true copy of order no.BSNL/26/SR/2002 dated 7.8.2002 issued by the 2nd respondent

Annexure A-3 collectively - True copies of the pay fixation memos for IDA scale of the applicants

Annexure A-4 - True copy of the pay fixation memo for IDA scale of Sri.T.O.Varghese

Annexure A-5 - A true copy of memo no.E/225-17/02-03 dated 28.1.2003

Annexure A-6 - A true copy of the judgment dated 24.7.2008 in W.P(C) 30582/2008 on the files of the Hon'ble High Court of Kerala

Annexure A-7 - A true copy of the judgment dated 23.9.2009 in W.A 1028/2009 on the files of the Hon'ble High Court of Kerala

Annexure A-8 - A true copy of the order no.AO (Estt)/E-2/08-09/WPC-30582/05/25 ated 26.6.2010

Annexure A-9 - A true copy of the judgment dated 8.8.2011 in O.P(CAT) 2233/2011 on the files of the Hon'ble High Court of Kerala

Annexure A-10 - A true copy of order no.211-9/2011-Pers-III dated 4.5.2012 issued for the 2nd respondent

Annexure A-11 - A true copy of the representation dated 24.11.2018 submitted by the 1st applicant

Annexure A-12 collectively – True copies of the representations dated 5.2.2019 submitted by the applicants 2 and 3

Annexure A-13 - A true copy of order no.E 211-2/Estt/CAT/12-13 dated 25.8.2014 issued by the 4th respondent